

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 839/2016

SECTION OF THE COMPANIES ACT: 560 (6)

In the matter of:

M/s. Mamnas Sea Foods Pvt. Ltd.

..... **Petitioner**

VS.

The Registrar of Companies

..... **Respondent**

Order deliver on 27.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Gyanedra, Company Secretary

For the Registrar of Companies : Shri Manish Raj, Company Prosecutor

ORDER

Representative of the petitioner submitted that he needs to file reply to ROC report. He further requested for two weeks time to file the reply.

The representative of the petitioner is directed to file reply to the ROC report before next date of hearing.

List the matter on 21.08.2017.


(Shiv Ram Bairwa)
Registrar